

the transgenic crop is not found suitable for release in the environment or human consumption, the product is rejected during the trial stage itself. A final view on the commercialization of GM plants is taken only when there is a clear economic and technical justification for release of the product.

So far, Bt. cotton is the only crop, approved for commercial cultivation in the country. The introduction of GM cotton in India has resulted in doubling of yields and reduction in pesticide usage by at least 50%.

#### **Price-rise of milk**

†1712. SHRIMATI MAYA SINGH:

SHRI BRIJLAL KHABRI:

Will the Minister of AGRICULTURE be pleased to state:

(a) the time when prices of milk of DMS revised during the last three years along with the extent to which prices had been revised;

(b) whether there is any plan to maintain the present revised rate for a certain time limit or there is always a possibility of increasing the current prices of milk any time;

(c) the financial losses incurred by the organizations linked to milk during the last five years; and

(d) the names of Government organizations, that incurred losses and the quantum of losses suffered thereby?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) The details of DMS milk price revision during the last three years is given in the Statement (See below).

(b) The need to increase consumer prices is linked largely to the prices paid for procurement of fresh milk and dairy commodities.

(c) and (d) The deficit incurred by DMS during the last five years is Rs.76.01 crore. The aggregate loss of Mother Dairy Fruit & Vegetable (P) Ltd. during the last 5 years was around Rs.70 crore.

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†Original notice of the question was received in Hindi.

**Statement**

*Details of the sale price of DMS milk during the last three years*

(Figures in Rupees per litre)

Year.	Sale price increased with effect from	Tone Milk (in pouches)	Toned Milk (Loose)	Double Toned Milk	Full Cream Milk
2007	24.10.07	20.00	19.00	18.00	24.00
2008	6.6.08	-	-	-	25.00
	25.9.2008	21.00	-	-	26.00
2009	16.08.2009	-	20.00	19.00	-
	1.11.2009	22.00	-	-	28.00
2010	20.3.2010	23.00	22.00	20.00	30.00
	17.6.2010	-	-	21.00	-
	07.07.2010	24.00	23.00	-	32.00
	24.12.2010	25.00	24.00	22.00	33.00

**Functioning of APMCs**

1713. SHRI SABIR ALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is aware that the Agriculture Produce Marketing Committee (APMC) which is supposed to contain farm-produce price volatility has degenerated into a cartel system insisting farmers to sell their agricultural produce to a few licensed wholesalers of Mandis at dictated prices resulting in their sale at much higher prices in retail;

(b) whether Government is also aware that manipulation at the APMC level causes wide gap between wholesale price and retail price; and

(c) if so, the corrective measures proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) to (c) The price of the agricultural commodities depends on many factors viz. total production, demand and supply, purchase capacity of consumers, quality of the produce, distance from the production areas, international price and marketing infrastructure etc.

As agriculture marketing is a State subject, most of the State Governments have enacted State